

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.108
C.P. (IB)/256(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank
V/s
Babulal G Jain

.....Applicant

.....Respondent

Order delivered on 29/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/FC : Mr. Amod Dalela, Adv.
For the Respondent :

ORDER

In compliance of order dated 22.02.2024 the applicant/Financial Creditor has filed written submissions along with certain documents and citations vide inward diary no. 3195 on 18.04.2024. The same is taken on record.

We have heard the counsel for the Financial Creditor and perused the records.

Reserved for order.

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**SAMEER KAKAR
MEMBER (TECHNICAL)**

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**SHAMMI KHAN
MEMBER (JUDICIAL)**